

SUPREME COURT JUDGES LIBRARY

A BROCHURE



Supreme Court Judges Library is a “**Reference and Research**” wing of the Apex Court. It has to keep close watch over the multifarious literature requirements of the Hon’ble Judges and Court functionaries and functions as throbbing heart of the Apex Court. It was established in 1937, then known as **Federal Court Library**. It contains significant legal literature to support the need of the Hon’ble Judges and the Courts. It is a grid of libraries. It maintains workable collection in **17 Bench Libraries** and **34 Residential Libraries** of Hon’ble Judges. There is also a separate “**Reference Library-cum-Reading Room**” for the Hon’ble Judges in **Judges Gallery**. Library Staff is also deputed in each Court during Court Proceedings to provide the cited books and other materials to Hon’ble Judges at the time of hearing in the Courts.

Application of Information Technology for providing expeditious and efficient information services has been a thrust area of Judges Library. Besides providing desired information to the Hon’ble Judges through **Internet** and **CD-ROM Database** subscribed in the Library, the library has developed many **In-House Database** for providing the pinpointed information to the Hon’ble Judges.

WORKING DAYS

Library opens for **all the days** in a year.
[**Except 5 days, three National holidays and the day of Holi and Diwali**].

WORKING HOURS

10 a.m. to 5: 30 p.m.
[10a.m. to 5p.m. on Saturdays,Sundays and Holidays]

LIBRARY COLLECTION

Approximately **3, 75,000** Documents.
[Includes Books, Bound Volumes of Journals, Committee/Commission Reports, Bare Acts, Central & State Gazettes, Parliamentary Debates, Manuals of Central and State Acts and Reference Books] **CURRENT JOURNALS**

CURRENT JOURNALS

Library presently subscribes **185** Journals.
[**145 Indian** Journals and **40 Foreign** Journals]

NEWSPAPERS

Library presently subscribes **12 English** Newspapers and **7 Hindi** Newspapers.

MAGAZINES

Library presently subscribes **8** Magazines

LEGAL DATABASES

❖ COMMERCIAL DATABASES

Library is subscribing **7** Commercial Legal Databases.

Main Library and Residential Libraries

1. SCC Online
2. Manupatra
3. Westlaw India (with International Module)
4. Hein Online
5. Lexis Advance India

Main Library

6. ITR Online
7. ExCus
8. Taxmann

❖ IN-HOUSE DATABASES

In addition to the Commercial Legal Databases subscribed by the Library, the Supreme Court Judges Library has developed many useful **In-House Databases** in the Library, most of them are available for **free access** on the **Home Page** of the **Library** for the legal fraternity.

1. SUPLIS
2. SUPLIB
3. Legislation
4. Catalogue[OPAC]
5. Database of Reportable Judgments Since 2011
6. Database of Law Commission Reports
7. Database of Committee/Commission Reports
8. Database of Select/Joint Committee Reports
9. Database of References Published In The Supreme Court Report
10. Database of Newspapers Articles.

PUBLICATION

Library is regularly bringing out many publications for **Current Awareness** purpose of the Hon'ble Judges.

1. Accession List (Quarterly)
2. Recent Judgments
3. Current Contents (Monthly)
4. Library Catalogue Supplement
5. Referencer of Reportable Cases

LIBRARY & INFORMATION SERVICES

Library is providing the following Library Information Services to cater to information requirements of the Hon'ble Judges:-

1. Lending Services
2. Legal Research and Literature Search Services
3. Inter-Library Loan Service
4. Current Awareness Service
5. Newspaper Clippings Services
6. Newspaper Article Indexing Service
7. Information Retrieval through Legal Databases
8. Information Retrieval through Internet
9. Information Consolidation Services
10. S.D.I. Service
11. Reference Service

Library has developed many useful tools to find expeditiously the information frequently required by the Hon'ble Judges and Courts.

RETRIEVAL TOOLS DEVELOPED BY THE LIBRARY

1. Equivalent Citation Table
2. Union Catalogue of Current Periodicals subscribed in Supreme Court and High Court Libraries
3. Index to Central Acts with amendments
4. Index to State Acts with amendments for each State.
5. Journal Holdings
6. Database of Reportable Judgments since 2011

CONTACTS

Mrs. Uma Narayan, Additional Registrar (Library)

Mrs. Poonam Sharma, Chief Librarian

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SUPREME COURT OF INDIA
SUPREME COURT JUDGES LIBRARY
TILAK MARG, NEW DELHI-110001

CONTACTS

(For seeking any assistance)

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